


OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KANGRA DIVISION AT
DHARAMSHALA

DSJ/EC/(P.file)/2022:-
Dated:-12.03.2022

"Charge Relinquishment Report"

Consequent upon my transfer and posting as one of the Registrars in the Hon'ble High Court of Himachal Pradesh, Shimla, vide Registry Notification No. HHC/GAZ/14-53/74-VII-52-74 dated 04.03.2022, I, Yogesh Jaswal, do hereby relinquish the charge of the post of District and Sessions Judge, Kangra Division at Dharamshala, today i.e 12.03.2022 in the afternoon.


(Yogesh Jaswal)
District and Sessions Judge,
Kangra Division at Dharamshala.

Endst No.DSJ/EC/(P.file)/2022 *2416-41* Dated:-12.03.2022
Copy for information to:

1. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of HP Shimla.
2. The Registrar General, High Court of Himachal Pradesh, Shimla.
3. The Registrar (Vigilance), High Court of Himachal Pradesh, Shimla.
4. The Registrar (Judicial)/ Registrar (Rules)/Registrar (Administration), High Court of H.P. Shimla.
5. The L.R.-cum-Principal Secretary(Law) to the Govt. of HP Shimla.
6. The Director, HP Judicial Academy, Ghandal, Shimla
7. The Member Secretary, HP State Legal Service Authority, Shimla.
8. All the District and Sessions Judges in H.P.
9. All the Principal Judges, Family Courts in H.P.
10. The Presidents, District Consumer Forum, Shimla, Mandi, Kangra at Dharamshala and Una
11. The Presiding Officers, Labour Court/Industrial Tribunal, Shimla/ Dharamshala HP
12. The Chairman, HP Waqf Tribunal Kangra at Dharamshala.
13. The Addl. District and Sessions Judges, Special Fast Track Courts(POSCO), in HP.
14. The Deputy Commissioner, Kangra at Dharamshala.
15. The Superintendent of Police, Kangra at Dharamshala.
16. The Addl. District & Sessions Judge(I), (II) and (III), Kangra at Dharamshala.
17. The Senior Civil Judge-cum-CJM, Kangra at Dharamshala.
18. The Senior Civil Judges-cum-ACJMs, Nurpur, Dehra, Kangra and Palampur.
19. The Civil Judges-cum-JMICs, Dharamshala, Nurpur, Dehra, Kangra, Palampur Bajjnath, Jawali, Indora and Jaisinghpur.
20. Secretary, District Legal Services Authority, Kangra at Dharamshala.
21. The District Attorney, Kangra at Dharamshala.
22. All the President, Ba ffer, Kangra at Dharamshala.
23. The Assistant Programmer, of this office with the direction to upload the same on the District Court's website.
24. Guard file.

District and Sessions Judge,
Kangra Division at Dharamshala.

